

personnel employed in the office of the Assistant Commissioner for Schedule Castes and Tribes, Nagpur, have taken place since the inception of the office in 1954;

(b) whether Government have received any allegations of malpractices in the said office; and

(c) if so, whether any steps have been taken to remedy the situation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). From the information available, it appears that the services of 12 persons were terminated due to unsatisfactory work. The exact position is being verified.

An inquiry is being made into the complaints received.

Income-Tax Evasion

319. { Shri H. N. Mukerjee:
Shri M. Elias:

Will the Minister of Finance be pleased to state:

(a) the number of allegations, anonymously reported or otherwise, regarding evasion and under payment of income-tax payable to the State during 1954-55, 1955-56 and 1956-57;

(b) whether such allegations have been properly investigated;

(c) how many of them were found to have some substance; and

(d) what, if any, has been the amount collected or demanded by Government in pursuance of information conveyed in such reports?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) to (d). The required information is being collected and a statement will be laid on the table of the House as early as possible.

Coal Washing Plant at Kargali

320. **Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of workers employed in the coal washing plant at Kargali;

(b) what percentage of workers are provided with quarters; and

(c) the steps proposed to be taken for providing them with quarters?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The coal washing plant in Kargali has not yet gone into production. When it is in full production, the number to be employed in its operation will consist of 132 numbers of unskilled categories of workers, 18 numbers of skilled categories and 11 numbers of executive, supervisory and clerical personnel.

(b) It is the intention of the National Coal Development Corporation (Private) Limited to provide the staff to be employed in operation of this plant with quarters.

(c) Steps are being taken by the National Coal Development Corporation (Private) Limited to construct the quarters.

छावनियों को अनुदान

३२१. श्री भक्त बरान : क्या प्रति-
रक्षा मंत्री २० दिसम्बर, १९५६ के प्रतारंकित
प्रश्न संख्या १२३३ के उत्तर के सम्बन्ध में
यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ में लेन्सडोन, लंदोन
और चकरौता की छावनियों को कितना
कितना अनुदान दिया गया ;

(ख) १९५७-५८ में उक्त छावनियों
के लिये कितना अनुदान स्वीकृत किया गया
है और किन-किन विकास कार्यों के लिये,
और

(ग) इन कार्यों में अब तक क्या प्रगति
हुई है और प्रत्येक मय के लिये बस्तुतः कितना
अनुदान दिया जा चुका है ?